

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.

Respondent(s)

[Only D. No. 24366/2025 is listed under this item]

WITH

Diary No(s). 24366/2025 (XI)

IA No. 147606/2025 - CONDONATION OF DELAY IN FILING

IA No. 147608/2025 - EXEMPTION FROM FILING O.T.

Date : 27-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.
Mr. Umesh Dubey, AOR
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Amulya Dev Mishra, Adv.
Ms. Shraddha Saxena, Adv.
Ms. Sharda Saxena, Adv.
Ms. Shashi Jaiswal, Adv.

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 24366/2025

Respondent No.1 is granted four weeks' time, as last opportunity, for filing counter affidavit.

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps in respect of unserved respondent No.2.

List again on 28.11.2025.